PART IV

Private Advertisements and Miscellaneous Notifications

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Ramachandran Asari, P., Thushana Padippuram, Vallyakada, Chirayinkeezhu P. O., Chirayinkeezhu Taluk, Thiruvananthapuram District, Pin-695 304, now working as Section Officer (HG), General Administration (Spl. A) Department, Government Secretariat, Thiruvananthapuram holder of S.S.L.C. Book No. 251175 with Register No. 108462 of March 1977, Bachelor of Commerce Degree Certificate with Register Nos. 41062/A’81 & 39938/A’83 dated 10-1-1985 issued from University of Kerala and Driving Licence No. 3858/ATL/2000 dated 14-9-2000 issued from Regional Transport Office, Attinal also known as P. Ramachandran in the Ration Card No. 1104009450 issued by the Taluk Supply Officer, Chirayinkeezhu is one and the same person. Hereafter I will be known by the name P. Ramachandran only and have changed my signature as shown below.

Old Signature: [Signature]

New Signature: [Signature]

This change will come into effect in all the records related to me.

Thiruvananthapuram, 19-1-2011.

RAMACHANDRAN ASARI, P.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Joseph, V. D., Vadaketh House, Valiahtovala P. O., Udumpanchola Taluk, Idukki District now working as ASI (G) 1497 in Police Department (District Special Branch, Idukki) and holder of SSLC Book No. 517524 with Register No. 378707 of March 1979, have changed my signature as shown below:

Old Signature: [Signature]

New Signature: [Signature]

This change will come into effect in all records related to me.

Kottayam, 10-12-2010.

JOSEPH, V. D.
NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Basheer, N., Naduvilakath House, Puthiyangadi P. O., Kozhikode Taluk, Kozhikode District, Pin-673 021, now working as Preventive Officer (Grade), in Excise Department, Division Office, Kozhikode, holder of S.S.L.C. Book No. D 564925 with Register No. 48265 of March 1978, have changed my signature as shown below:

Old Signature:

New Signature:

This change will come into effect in all records related to me.

Puthiyangadi,
4-12-2010.

Basheer, N.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Abraham Mathew, Aykarasseril House, Koodaranhi P. O., Kozhikode Taluk, Kozhikode District, Pin-673 604, holder of S.S.L.C. Book No. E 685490 with Register No. 366639 of March 1986, Passport No. E 4450283, issued on 20-2-2003 by the Assistant, Passport Office, Kozhikode also known as Babu in the Election ID Card No. KL/04/028/123253, issued on 2-11-1998, by the Electoral Registration Officer, Thiruvambadi Constituency and in the Ration Card No. 2159088013, issued by the Taluk Supply Officer, Kozhikode, is one and the same person. Hereafter I have changed my name as Babu Mathew and have changed my signature as shown below:

Old Signature:

New Signature:

This change will come into effect in all records related to me.

Koodaranhi,
30-11-2010.

Abraham Mathew.
NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Kochumony, B., Krishna Kripa, TP/V-396, Thikkovilvattom Grama Panchayath, Mukhathala, Kollam District, holder of S.S.L.C. Book Number D 063429 with Reg. No. 81461 of March 1991, Driving Licence No. 1953/99/Q dated 26-7-1999 issued by the Regional Transport Officer, Kollam also known as Kochumony in the Ration Card No. 1207147049 issued from Taluk Supply Officer, Kollam known as Mani in the Election Identity Card No. KL/18/125/237651 issued from Eravipuram LA Constituency, on 25-8-1997 and known as Mani, B. K. in the Birth Certificate of my daughter Aswathy Krishna, M. A. with Registration No. 769/2002, date of Registration 4-7-2002, issued from Elampalloor Grama Panchayath and as B. K. Mani in the Birth Certificate of my son Athul Krishna, M.A. with Registration No. 13940/2006, date of Registration 28-12-2006 from the Kollam Corporation Office is one and the same person. Hereafter I will be known by the name B. K. Mani only and will sign accordingly.

This change will come into effect in all records related to me.

Kollam,
29-12-2010.

Kochumony, B.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Anandavally Ammal, A. S., Appaniyil Veedu, Elanthoor P. O., Elanthoor P. O., Kozhencherry Taluk, Pathanamthitta District, holder of S.S.L.C. Book No. D 543470 with Register No. 396661 of March 1983, also known as Anadavally in the S.S.L.C. No. G 090265 with Register No. 182173 of March 2007 of my son Mahesh, A.S. and as Mallika in his Birth Certificate with Registration No. 91/92, date of Registration 28-1-1992 issued by the Executive Officer, Registrar of Births and Deaths, Kozhencherry Panchayat is one and the same person. Hereafter I will be known by the name Mallika, A. S.

This change will come into effect in all records related to me.

Elanthoor,
8-12-2010.

Anandavally Ammal, A. S.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Legul Prasad, Lal Bahavan, Mannadissala P. O., Ranny Taluk, Pathanamthitta District, holder of S.S.L.C. Book No. H 342243 with Register No. 400973 of March 1997, also known as Sree Legul Prasad in the Driving Licence No. KK 222/2002, date of issue 20-2-2002 issued by Asst. Licensing Authority, Sub R. T. O. Office, Kanjirappally is one and the same person. Hereafter I have changed my name as Liju Prasad and will sign accordingly.

This change will come into effect in all records related to me.

Mannadissala,
6-10-2010.

Legul Prasad.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Anitha Mathew, Maliyakalparampil, Kochukoickal P. O., Seethathodu, Pathanamthitta District, holder of S.S.L.C. Book No. J 403622 with Register No. 393293 of March 1997 and Passport No. E 7212113 dated 10-12-2003 issued by the Regional Passport Officer, Thiruvananthapuram have embraced Islam Religion from Christian Marthomite Community vide Discharge Certificate No. 593/09 dated 27-10-2009 issued from the Maunathul Islam Association, Ponnani with a new name Aneesa Mariyam. Hereafter I will be a member of Islam Religion and will be known by the name Aneesa Mariyam and will sign Accordingly.

This change will come into effect in all records related to me.

Seethathode,
20-12-2010.

Anitha Mathew.

NOTIFICATION

I, Kavitha, R. C., Mundamattathil, Arunapuram P. O., Meenachil, Kottayam District, Pn-686 574, do hereby notify for the information of all concerned authorities and the public that my minor daughter Arunika, U., holder of Birth Certificate with Registration Number 1285/02 dated 25-6-2002, issued from Pala Municipality, School Certificate with Admission No. 4849, date of Admission 10-5-2006, Alphonsa Residential School, Bharaananganam, Pala and also known as Arunika U. Nair in the Ration Card No. 1527057332 issued from Taluk Supply Office, Meenachil is one and the same person. Hereafter she will be known by the name Arunika U. Nair only.

This change will come into effect in all records related to her.

Kottayam,
19-10-2010.

Kavitha, R. C.
NOTIFICATION

I, Kavitha, R.C., Mundamattathil, Arunapuram P.O., Meenachil, Kottayam District, Pin-686 574, do hereby notify for the information of all concerned authorities and the public that my minor son Karundev, U., holder of Birth certificate with Registration Number 2384 date of Registration 17-10-1996, Pala Municipality, also known as Karun Kailas in the School Certificate with Admission Number 3832, date of Admission 2-5-2001, issued from Alphonsa Residential School, Bharananganam, Pala, and in the Ration Card No. 1527057332 issued from Taluk Supply Office, Meenachil is one and the same person. Hereafter he will be known by the name Karun Kailas only.

This change will come into effect in all records related to him.

Kottayam, 19-10-2010.  

KAVITHA, R. C.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Jayanthi, M.S., Pulickal House, Fathimapuram P.O., Changanacherry, Kottayam District, Pin-686 102, holder of S.S.L.C. Book No. F 014249 with Register No. 32205 of March 1993, also known as Jayanthi Varghese in the Electoral Identity Card No. FLT 1699016, dated 5-4-2006, issued by the Electoral Registration Officer, Changanacherry LA Constituency, in the Ration Card No. 1524084941, issued from Taluk Supply Office, Changanacherry is one and the same person. Hereafter I have changed my name as Tessa Varghese and will sign accordingly.

This change will come into effect in all the records related to me.

Kottayam, 29-11-2010.  

JAYANTHI, M. S.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Das Francis, Ellikunnel Veedu, Kannadippara, Udumbanchola Taluk, Idukki District, holder of S.S.L.C. Book No. E 444051 with Register No. 233977 of March 1993 and in the Ration Card No. 1630051965 issued by the Taluk Supply Officer, Udumbanchola have embraced Hinduism from Christian Sambavar Community with a new name Das, E. F., vide Suddhi Certificate No. 21111/10 dated 6-4-2010 issued by the Secretary, Aryasamaj, Thiruvananthapuram. Hereafter I will be a member of Hindu Sambavar Community and will be known by the name Das, E. F. only.

This change will come into effect in all records related to me.

Kottayam, 28-9-2010.  

JAYANTHI, M. S.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Jeganlal, R., Thachil House, Dymock P. O., Vandiperiyar, Periyar Village, Peermade Taluk, Idukki District, holder of S.S.L.C. Book No. F268017 with Register No. 483933 of March 1994, also known as Jagan Peter in the Election Identity Card No. KL/14/086/093772 dated 19-12-1998 issued from Peermade Constituency is one and the same person. I have embraced Christianity from Hindu Parayan Community vide Baptism Certificate with Reg. No. 5738 dated 12-11-2010 issued from Assumption Roman Catholic Church, Vandiperiyar with a new name Joy Peter. Hereafter I will be a member of Christian Religion and will be known by the name Joy Peter.

This change will come into effect in all records related to me.

Peermade, 20-11-2010.  

JEGANLAL, R.
NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sheeja, E. D., H. No. 22/1035, Nazarin Manzil, Friends Association Road, Mundamveli, Cochin-7, holder of Extract of School Admission Register with Admission No. 8798, date of Admission 24-5-1984 issued from Fathima Girls H. S., Fortkochi, also known as Sheeja in the Election Identity Card No. KQS 1147156 dated 9-6-2005 issued from Mattancherry LA Constituency, in Marriage Certificate No. 102/08 dated 11-7-2008 issued by Marriage Officer, Kochi and Sheeja Eettungal Devassy in the Passport No. E 2797659, date of issue 29-12-2002 from Embassy of India, Bahrain is one and the same person. I have embraced Islam Religion from Christian Latin Catholic Community vide Discharge Certificate No. C 375/09 dated 24-6-2010 issued from Maunathul Islam Association, Ponnani with a new name Suleikha. Hereafter I will be a member of Islam Religion and have changed my name as Suleikha Nizar consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Cochin,
19-11-2010.

SHEEJA, E. D.

NOTIFICATION

I, Cicily Joseph, Padayatty House, 7/186A, Kidangoor P. O., Pin-683 572, Angamaly, Ernakulam District, do hereby notify for the information of all concerned authorities and the public that my minor son Sisson Varghese, holder of Birth Certificate with Registration No. 238, date of Registration 17-2-2004 issued by the Registrar of Births and Deaths, Angamaly Municipality, Extract of School Admission Register with Admission No. 7068, date of Admission 28-5-2009 issued from Infant Jesus L. P. School, Kidangoor, Angamaly also known as Sisson in the Ration Card No. 1843030435 (at Serial No. 4) issued on 24-12-2008 by the Taluk Supply Officer, Mukundapuram is one and the same person. Hereafter I have changed his name as Jisan V arghese.

This change will come into effect in all records related to him.

Kidangoor,
29-11-2010.

CICILY JOSEPH.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Mohammed Fazil, N. C., Theruvathveetil Cheenangara House, Venmenad, Pavaratty P. O., Chavakkad Taluk, Thrissur District, Pin-680 507, holder of S.S.L.C. No. F 254339 with Register No. 345833 of March 2006, in the Higher Secondary Examination (Class XII) Certificate No. HSE 467631 with Register No. 4204870 issued on 15-5-2008 by the Secretary, Board of Higher Secondary Examinations, Government of Kerala also known as Mohammad Fasil in the Birth Certificate with Registration No. 86/1991, date of Registration 15-5-1991 issued by the Registrar of Births and Deaths, Mullaserry Grama Panchayat and as Mohammed Fazil in the Election Identity Card No. SFQ0123802 issued on 19-8-2010 by the Electoral Registration Officer, 64 Manalur LA Constituency and in the Ration Card No. 1844024413 (at Serial No. 7) issued on 24-12-2008 by the Taluk Supply Officer, Chavakkad is one and the same person. Hereafter I have changed my name as Mohammed Fazil, T. K.

This change will come into effect in all records related to me.

Pavaratty,
22-11-2010.

MOHAMMED FAZIL, N. C.

NOTIFICATION

I, Sadiq Ali, Pallipuram House, Murkanad P. O., Mukundapuram Taluk, Thrissur District, Pin-680 711, do hereby notify for the information of all concerned authorities and the public that my minor daughter Varsha, holder of Birth Certificate with Registration No. 238, date of Registration 17-2-2004 issued by the Registrar of Births and Deaths, Angamaly Municipality, Extract of School Admission Register with Admission No. 7068, date of Admission 28-5-2009 issued from Infant Jesus L. P. School, Kidangoor, Angamaly also known as Sisson in the Ration Card No. 1843030435 (at Serial No. 4) issued on 24-12-2008 by the Taluk Supply Officer, Mukundapuram also known as Varsha Sankar in the Extract of School Admission Register with Admission No. 10328, date of Admission 28-5-2005 issued by the Headmistress, St. Antony’s High School, Murkanad is one and the same person. Hereafter I have changed her name as Ashitha, P. S.

This change will come into effect in all records related to her.

Thrissur,
17-9-2010.

SADIQ ALI.
NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Bijithra, M. P., Valiyara House, Kazhuvilanga, Mathilakam P. O., Kodungallur Taluk, Thrissur District, Pin-680 685, holder of Extract of School Admission Register with Admission No. 6722, date of Admission 26-5-1993 issued by the Headmistress, HDP Samajam H. S. School, Edathirinji, Thrissur District also known as Vijitha in the Birth Certificate of my minor daughter Nikhil, V. R., with Registration No. 669/05, date of Registration 1-8-2005 issued by the Secretary, Registrar of Births and Deaths, Kodakara Grama Panchayat, in the Birth Certificate of my minor son Nikhil, V. R. with Registration No. 670/05, date of Registration 1-8-2005 issued by the Secretary, Registrar of Births and Deaths, Kodakara Grama Panchayat, in the Election Identity Card No. LWW1271147 dated 4-5-1999 issued by the Special Grade Secretary and Registrar of Births and Deaths, Mannarkkad Grama Panchayat also known as Neena, M. P. in the School Certificate with Admission No. 9902 issued on 3-8-2010 from A.U.P. School of Kumaramputhur, Mannarkkad is one and the same person. Hereafter I will be known by the name Neena, M. P. only.

This change will come into effect in all records related to me.

Kodungallur, 18-9-2010. Bijithra, M. P.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Rajakumari, G., 5/450, Poovathingal House, Priyadarsini Nagar, Puthur, Palakkad Post, Palakkad District-678 001, holder of School Admission Register Extract with Admission No. 4587, date of Admission 31-5-1985 issued by the Headmistress, G. U. P. School, Puthur, Palakkad and known as Rajakumari in the Election Identity Card No. LWW1271147 dated 4-5-1999 issued by the Special Grade Secretary and Registrar of Births and Deaths, Mannarkkad Grama Panchayat also known as Neena, M. P. in the School Certificate with Admission No. 9902 issued on 3-8-2010 from A.U.P. School of Kumaramputhur, Mannarkkad is one and the same person. Hereafter she will be known by the name Neena, M. P. only.

This change will come into effect in all records related to her.

Kallingalpadam, 27-11-2010. Rajakumari, G.

NOTIFICATION

I, Jayadevan, Jayakripa (HO), Kallingalpadam, Panniyankara P. O., Alathur Taluk, Palakkad-678 683, do hereby notify for the information of all concerned authorities and the public that my minor daughter Nimisha, J. K., holder of S.S.L.C. No. H 061558 with Registration No. 286, date of Registration 31-1-2010 issued from EME Depot Battalion, Secundrabad is one and the same person. Hereafter she will be known by the name Nimisha, J. K. only.

This change will come into effect in all records related to her.


NOTIFICATION

I, Kunjilakshmi, P., Pandikkad House, Mannarkkad College P. O., Mannarkkad Taluk, Palakkad District, do hereby notify for the information of all concerned authorities and the public that my minor daughter Lakshmi, holder of Birth Certificate with Registration No. 7979, date of Registration 31-5-1985 issued by the Headmistress, G. U. P. School, Puthur, Palakkad and known as Rajakumari in the Election Identity Card No. LWW1271147 dated 4-5-1999 issued by the Special Grade Secretary and Registrar of Births and Deaths, Mannarkkad Grama Panchayat also known as Neena, M. P. in the School Certificate with Admission No. 9902 issued on 3-8-2010 from A.U.P. School of Kumaramputhur, Mannarkkad is one and the same person. Hereafter she will be known by the name Neena, M. P. only.

This change will come into effect in all records related to her.

Mannarkkad, 11-2010. Kunjilakshmi, P.

NOTIFICATION

I, Raveendran, V., Vilakkinikkat House, Kuzhimanna Post, Ernad Taluk, Malappuram District, do hereby notify for the information of all concerned authorities and the public that my minor daughter Reshma, holder of Birth Certificate with Registration No. 9797, date of Registration 16-10-2000, issued by the Registrar of Births and Deaths, Perintalmanna Municipality, also known as Medini in the School Admission Register Extract with Admission No. 1164, date of Admission 30-5-2005 of Cherupushpam Public School and Nursery, Kizhissery and in the Ration Card No. 2051121327 (Sl. No. 4), issued by the Taluk Supply Officer, Ernad, Manjeri, is one and the same person. Hereafter I have changed her name as Medini, V.

This change will come into effect in all records related to her.

Kuzhimanna, 16-11-2010. Raveendran, V.
NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Abdurali, V., Viralikkattil House, Chundampatta Post, Ottappalam Taluk, Palakkad District, holder of S.S.L.C. Book No. E 454075 with Register No. 355454 of March 1987, also known as Abdulali in the Ration Card No. 1948108656 (Sl. No. 3), issued by the Taluk Supply Officer, Ottappalam as Abdul Ali, V., in the Birth Certificate with Registration No. 3964, date of Registration 11-8-1992, issued by the Registrar of Births and Deaths, Perintalmanna Municipality of my minor daughter Rasheeda, V. K. as Abdul Ali in the Birth Certificate with Registration No. 7543, date of Registration 11-8-1992, issued by the Registrar of Births and Deaths, Perintalmanna Municipality of my minor son V. Mohammed Junaid, as Ali in the Birth Certificate with Registration No. 2043/98, date of Registration 24-7-1998, issued by the Registrar of Births and Deaths, Nagalassery Grama Panchayat of my another minor daughter Atila Nasreen and as Abdul Ali, V. K., in the S.S.L.C. No. K-232089 with Register No. 286071 of March 2010 of my minor son Junaid, V. K., is one and the same person. Hereafter I have changed my name as Abdul Ali Viralikkattil.

This change will come into effect in all records related to me.

Chundampatta, 15-11-2010. Abdurali, V.

NOTIFICATION

I, Sheeja, M. P., Alipparambil House, Edakkara Post, Nilambur Taluk, Malappuram District, do hereby notify for the information of all authorities concerned and the public that my minor son Rakesh, holder of Birth Certificate with Registration No. 316/94 date of Registration 3-6-1994, issued by the Registrar of Births and Deaths, Edakkara Panchayat also known as Amal Rakesh in the School Admission Register Extract with Admission No. 9595, date of Admission 2-6-2008, of M. T. High School, Kurianoor, is one and the same person. Hereafter he will be known by the name Amal Rakesh only.

This change will come into effect in all records related to him.

Edakkara, 18-11-2010. Sheeja, M. P.

NOTIFICATION

I, Sreeja, K. S., Molukalayil House, Vellampadam, Moothedam Post, Nilambur Taluk, Malappuram District, do hereby notify for the information of all authorities concerned and the public that my minor son Aravind Sani, holder of Birth Certificate with Registration No. 899/98, date of Registration 16-3-1998, issued by the Sub Registrar of Births and Deaths, Tirurangadi Grama Panchayat, also known as Rahul Sani in the School Admission Register Extract with Admission No. 02060, date of Admission 1-8-2002 of G. S. M. E. S., Palunda is one and the same person. Hereafter he will be known by the name Rahul Sani only.

This change will come into effect in all records related to him.

Moothedam, 19-11-2010. Sreeja, K. S.

NOTIFICATION

I, Saleena, T., Madambath Thadathil House, Iringavoor Post, Tirur Taluk, Malappuram District, do hereby notify for the information of all authorities concerned and the public that my minor daughter Safoora, holder of Birth Certificate with Registration No. 5560/96, date of Registration 23-8-1996, issued by the Sub Registrar of Births and Deaths, Tirur Municipalità, also known as Ijihan, M. T. in the School Admission Register Extract with Admission No. 19265, date of Admission 13-5-2009 of M.S.M.H.S.S., Kallingalparamba, is one and the same person. Hereafter she will be known by the name Ijihan, M. T. only.

This change will come into effect in all records related to her.

Iringavoor, 20-11-2010. Saleena, T.
NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Mohammed Saheer, K. P., Koyakkatti Parambil House, Pakara, Tanalur Post, Tirur Taluk, Malappuram District, holder of S. S. L. C. No. H 489679 with Register No. 242057 of May 2008, also known as Shakir Mon in the Birth Certificate with Registration No. 173/90, date of Registration 19-5-1990, issued by the Sub Registrar of Births and Deaths, Kalpakancheri Panchayat, and as Shaheer in the Ration Card No. 2054024381 (Sl. No. 5), issued by the Taluk Supply Officer, Tirur, is one and the same person. Hereafter I will be known by the name Mohammed Saheer, K. P. only.

This change will come into effect in all records related to me.

Pakara, 19-11-2010. MOHAMMED SAHEER, K. P.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Nafeesa, K. P., Palerikundil House, Kurumbathoor Post, Tirur Taluk, Malappuram District, holder of S. S. L. C. No. C 061379 with Register No. 444051 of March 2003, also known as Nafeesath Misriya in the Birth Certificate with Registration No. 333/05 dated 23-2-2005 issued by the Sub Registrar of Births and Deaths, Valanchery Grama Panchayath, of my minor son Muhammed Junaid, known as Nafeesathul Misriya in the Birth Certificate with Registration No. 231/06 dated 27-9-2006, issued by the Registrar of Births and Deaths, Athavanad Grama Panchayat, of my minor daughter Muhsina Thasni, is one and the same person. Hereafter I have changed my name as Nafeesathul Misriya, K. P.

This change will come into effect in all records related to me.

Kurumbathoor, 16-11-2010. NAFEESA, K. P.

NOTIFICATION

I, Reenakumari, K., Naduthodi House, Kolkalam, Chengottoor Post, Tirur Taluk, Malappuram District, do hereby notify for the information of all authorities concerned and the public that my minor daughter Athira, N., holder of S. S. L. C. No. K 423182 with Register No. 3117/94, date of Registration 21-3-1997, issued by the Registrar of Births and Deaths, Tirurangadi Grama Panchayat, of my minor son Sayed Abdulla Thesrif Thangal, as Suhara Beevi in the Birth Certificate with Registration No. 116/95, date of Registration 4-5-1995, issued by the Registrar of Births and Deaths, Nannambra Grama Panchayat, of my minor daughter Sayyidath Thahaseena Nasreen, is one and the same person. Hereafter she will be known by the name Athira, N. only.

This change will come into effect in all records related to her.

Chengottur, 15-11-2010. REENAKUMARI, K.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Atta Beevi, K. N., Kodinjipallikkal House, Theyyala Post, Tirurangadi Taluk, Malappuram District, holder of School Admission Register Extract No. 11795, date of Admission 22-5-1986 of Devadhar Govt. Higher Secondary School, Tanur, also known as Attabeevi in the Ration Card No. 2054025591 (Sl. No. 4), issued by the Taluk Supply Officer, Tirur, as Suhara Beevi in the Electoral Identity Card No. DWV1555242 dated 3-5-2002, issued by the Electoral Registration Officer, Tanur LA Constituency, and in the Birth Certificate with Registration No. 944/1997, date of Registration 21-3-1997, issued by the Registrar of Births and Deaths, Tirurangadi Grama Panchayath, of my another minor son Sayyd Muhammed Thanveer Jifri, and as Sayyidath Fathimathu Suhara A/s Attabeevi in the Birth Certificate with Registration No. 116/95, date of Registration 4-5-1995, issued by the Registrar of Births and Deaths, Nannambra Grama Panchayat, of my minor daughter Sayyidath Thahaseena Nasreen, is one and the same person. Hereafter I have changed my name as Suhara Beevi, K. N.

This change will come into effect in all records related to me.

Theyyala, 15-11-2010. ATTA BEEVI, K. N.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Muhammed Muhasidul Hakh, T., Tharayil House, Chiramangalam, Neduva Post, Tirurangadi Taluk, Malappuram District, holder of S. S. L. C. No. I 004680 with Register No. 230380 of March 2010, Driving Licence No. 55/1582/2010 dated 28-1-2010, issued by the Assistant Licensing Authority, Thrirur also known as Muhammed Mubisidul Hakh in the Birth Certificate with Registration No. 1882/91, date of Registration 12-12-1991, issued by the Registrar of Births and Deaths, Parappanangadi Panchayath, and as Muhammed Mubisidul Hakh in the Ration Card No. 2055098956 (Sl. No. 4), issued by the Taluk Supply Officer, Tirurangadi, is one and the same person. Hereafter she will be known by the name Athira, N. only.

This change will come into effect in all records related to her.

Neduva, 15-11-2010. MUHAMMED MUHASIDUL HAKH, T.
NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Rukmini, P., Palari House, Chiramangalam, Neduva Post, Tirurangadi Taluk, Malappuram District, holder of S. S. L. C. No. E 411459 with Register No. 423449, of March 2003, B. Com. Degree Certificate No. 225359 with Register No. PMAFBP07724, of April 2008, of University of Calicut, also known as Rukmini in the Electoral Identity Card No. SXN0092031, dated 6-2-2009, issued by the Electoral Registration Officer, Tirurangadi LA Constituency and in the Ration Card No. 2055012802 (Sl. No. 8) issued by the Taluk Supply Officer, Tirurangadi, is one and the same person. Hereafter I have changed my name as Sabitha, P. and will sign accordingly.

This change will come into effect in all records related to me.

Neduva,
16-11-2010. RUKMINI, P.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Akshay, M., Mangalappally Estate, Kunduthode P. O., Vadakara Taluk, Kozhikode District, Pin-673 513, holder of All Indian Secondary School Examination Marks Statement S. No. 2006/044924 with Roll No. 4145610 issued on 27-5-2006, from Central Board of Secondary Education Delhi also known as Akshay in the Ration Card No. 2161097904, (Sl. No. 5), issued by the Taluk Supply Officer, Vadakara, and known as Vishnu, C. M., in the Birth Certificate with Registration No. 256/91, date of Registration 18-2-1991, issued by the Health Inspector and Registrar of Births and Deaths, Tripunithura Municipality, is one and the same person. Hereafter I will be known by name Akshay, M. only.

This change will come into effect in all records related to me.

Kunduthode,
20-12-2010. AKSHAY, M.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sayyid Muhammad Jasif, K. P., Kunnummal House, Customs Road, Vadakara Beach P. O., Vadakara Taluk, Kozhikode District, Pin-673 103, holder of S. S. L. C. No. H 019243 with Register No. 164532, of March 2008, also known as Sayed Muhamed Jasif, P. M., in the Birth Certificate with Registration No. 3044, date of Registration 15-6-1992 issued by the Registrar of Births and Deaths, Health Inspector Gr-I, Vadakara Municipality, and known as Sayyid Muhammad Jasif, in the Ration Card No. 2161028149, (Sl. No. 10), issued by the Assistant Taluk Supply Officer, Vadakara, is one and the same person. Hereafter I will be known by the name Sayyid Muhammad Jasif, K. P. only.

This change will come into effect in all records related to me.

Vadakara,
26-11-2010. SAYYID MUHAMMAD JASIF, K. P.

NOTIFICATION

I, Bhaskaran, Kuruppinte Raroth House, Karumala P. O., Koyilandy Taluk, Kozhikode District, Pin-673 612, do hereby notify for the information of all concerned authorities and the public that my minor son Arjun, R., holder of Birth Certificate with Registration No. 12452 date of Registration 20-7-1998, issued by the Health Officer and Registrar of Births and Deaths, Corporation of Calicut, also known as Hari Krishna, R. B., in the Extract of Admission Register with Admission No. 10762 date of Admission 11-5-2010 issued by The Principal, Govt. Vocational Higher Secondary School, Balussery, is one and the same person. Hereafter he will be known by the name Hari Krishna, R. B. only.

This change will come into effect in all records related to him.

Karumala,
30-11-2010. BHASKARAN.

NOTIFICATION

I, Sathian M. K. Mundadiikuni, Mundadiikuni House, Kappad P. O., Thiruvangoor, Koyilandy Taluk, Kozhikode District, Pin-673 304, do hereby notify for the information of all concerned authorities and the public that my minor daughter Shyamli, holder of Birth Certificate with Registration No. 8013 date of Registration 20-7-1998, issued by the Health Officer and Registrar of Births and Deaths, Corporation of Calicut, also known as Sanyukta Satya, of Delhi also known as Shyam in the Ration Card No. 12452 date of Registration 18-2-1991, issued by the Health Inspector and Registrar of Births and Deaths, Tripunithura Municipality, is one and the same person. Hereafter I have changed her name as Sanyukta Satya.

This change will come into effect in all records related to her.

Thiruvangoor,
1-12-2010. SATHIAN M. K. MUNDADIKUNI.
NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sathian M. K. Mundiadikuni, Mundiadikuni House, Kappad P. O., Thiruvangoor, Koyilandy Taluk, Kozhikode District, Pin-673 304, have changed the name of my minor son Syamuklid, M.K., holder of Births Certificate with Registration No. 9176/94, date of Registration 23-6-1994, issued by the Health Officer Registrar of Birth and Deaths, Corporation of Calicut and Extract of Admission Register with Admission No. 17470, date of Admission 1-6-1999, issued by the Headmaster, Thiruvangoor Higher Secondary School, Thiruvangoor as Shyamsatya, M. K.

This change will come into effect in all records related to him.

Thiruvangoor, 1-12-2010. SATHIAN M. K. MUNDIADIKUNI.

NOTIFICATION

It is hereby notified for the information of all concerned Authorities and the public that I, Suni, V., Mathampatu House, “Sivasruthi”, North Beyapore P.O, Kozhikode Taluk, Kozhikode District, Pin-673 015, holder of S.S.L.C. Book No. B 13582 with Register No. 12767 of September 1981 also known as Suniprabha in the Ration Card No. 2159178223, issued by the Taluk Supply Officer, Kozhikode and known as Suniprabha Lohithakshan, in the Passport No. J 3290019 issued on 2-9-2010 by the Assistant, Passport Office, Kozhikode as Suni in the Election ID Card No. KL/05/026/012510 issued on 3-8-1998 by the Electoral Registration Officer, Beypore Constituency, is one and the same person. Hereafter I have changed my name as Suniprabha Mathampatu.

This change will come into effect in all records related to me.

North Beyapore, 24-11-2010. SUNI, V.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Raju, P., Puliyathavil House, Kottamparamba P. O., Kozhikode Taluk, Kozhikode District, Pin-673 008, holder of S.S.L.C. Book No. E 024724 with Register No. 440564 of March 1992 also known as Rajju Bhaskar in the Ration Card No. 2157036501 (Sl. No. 5), issued by the City Rationing Officer (North), Kozhikode is one and the same person. Hereafter I have changed my name as Raju Bhaskar.

This change will come into effect in all records related to me.

Kottamparamba, 29-11-2010. RAJJU, P.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Muhammad Sadique, M., Kalathilparambu House, Kallai P. O., Kozhikode Taluk, Kozhikode District, Pin-673 003, holder of S.S.L.C. No. G 246874 with Register No. 452213, of March 2007, also known as Sadique, in the Birth Certificate with Registration No. 2454, date of Registration 21-10-1991 issued by the Health Officer and Registrar of Births & Deaths, Corporation of Calicut and in the Ration Card No. 2158036309 (Sl. No. 10), issued by the City Rationing Officer (South), Kozhikode is one and the same person. Hereafter I will be known by the name Muhammad Sadique, M. only.

This change will come into effect in all records related to me.

Kallai, 3-12-2010. MUHAMMAD SADIQUE, M.
NOTIFICATION

I, Rasiya, V. K., Varan Kadavath House, Nelliikkaparamba P. O., Karasser, Mukkom, Kozhikode Taluk, Kozhikode District, Pin-673 602, do hereby notify for the information of all concerned authorities and the public that, my minor son Shareej Aslam, holder of Birth Certificate with Registration No. 720/96 date of Registration 10-5-1996 issued by the Registrar of Births and Deaths, Omassery Grama Panchayath, also known as Shareej Aslam, K. in the Extract of Admission Register with Admission No. 14027 date of Admission 31-5-2009 issued by the Headmaster, P.T.M.H.S., Kodiyathur is one and the same person. Hereafter I have changed his name as Sharukh Aslam, K.

This change will come into effect in all records related to him.

Nellikkaparamba, 3-12-2010.

RASIYA, V. K.

NOTIFICATION

I, Brahmacharini Jnanachaithanya, Advaithashramam, Kolathur, Kozhikode District, who had changed my name from Renuka, T. R. as per the Notification published in the Kerala Gazette No. 42 dated 28-10-2003 (Part IV, Page No. 722) is now hereby changed as Swamini Sivananda Puri and will sign accordingly.

This change will come into effect in all records related to me.

Kolathur, 30-11-2010.

BRAHMACHARINI JNANACHAITHANYA.

NOTIFICATION

I, Muthubi Thottungal, Pattathodkayil House, Edavaka Post, Mananthavady Taluk, Wayanad District, Pin-670 645, holder of Extract of Admission Register with Admission No. 789 date of Admission 9-6-1973, issued by the Headmaster, G. L. P. School, Pallikkal, also known as Muthubi in the Ration Card No. 2264040574 dated 24-12-2008 issued by the Taluk Supply Officer, Mananthavady and known as Ramla in the S.S.L.C. No. H040249 with Register No. 187359 of March 2008 of my son Habeeb, P. T. is one and the same person. Hereafter I have changed my name as Muthubi, T.

This change will come into effect in all records related to me.

Kollody, 20-10-2010.

MUTHUBI THOTTUNGAL.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Rahul Rajendran, ‘Prabha’, Red Cross Road, Payyambalam, Kannur District, Pin-670 001, have changed the name of my minor son Rithwik, R., holder of Birth Certificate with Registration No. 5760/2007 date of Registration 12-12-2007 issued from Kannur Municipality as Rithwik Rahul.

This change will come into effect in all records related to him.

Kannur, 29-11-2010.

RAHUL RAJENDRAN.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Nigil Mundayadan, M N Cottage, Kuttikunnu, Nirmalagiri P. O., Thalassery Taluk, Kannur-670 701, holder of S.S.L.C. C No. 092165 with Register No. 318133 of March 2002, in the Birth Certificate with Registration Number 1951/C/1986 date of Registration 11-11-1986 issued from Thalassery Municipality also known as Nikhil in the Ration Card Number 2367147761 (Sl. No.11) issued from Taluk Supply Office, Thalassery is one and the same person. Hereafter I have changed my name as Nikhil Prasanna.

This change will come into effect in all records related to me.

Nirmalagiri, 3-12-2010.

NIGIL MUNDAYADAN.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Chandran, M. P., Meethaleparambath House, Chettakkandi, Kallikkandi P. O., Thalassery, Kannur District, Pin-670 675, have changed the name of my minor daughter Divya, M. P., holder of Birth Certificate with Registration No. 7044/2007 date of Registration 4-7-2007 issued by the Sub Registrar of Births and Deaths, Thalassery Municipality as Nihara, M. P.

This change will come into effect in all records related to her.

Kallikkandi, 4-12-2010.

CHANDRAN, M. P.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Jishnu P., Sea Pearl, Dharmadam P.O., Thalassery Taluk, Kannur District, holder of S.S.L.C. Book No. H 137005 with Register No. 130610 of March 2008 also known as Jishnu, V. in the Ration Card No. 2367140364 (Sl. No. 3) issued by the Taluk Supply Officer, Thalassery and known as Jishnu P. Uthaman in the Birth Certificate with Registration Number 1549/92 date of Registration 8-5-1992 issued from Thalassery Municipality is one and the same person. Hereafter I will be known by the name Jishnu P. only.

This change will come into effect in all records related to me.

Kolluy, 23-5-2010.

JISHNU, P.
NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Siddeek Thotintavida, 'P.C. House', Near Kappalam, P. O. Mattool North, Kannur District, Pin-670 325, holder of Extract of Admission Register with Admission No. 774, date of Admission 1-6-1971 of Central Muslim L. P. School, Mattool North, also known as Siddeek in Ration Card No. 2366118454 (Sl. No. 2) issued by the Taluk Supply Officer, Kannur in the Electoral Identity Card No. DNN 1067867, dated 23-1-2001 issued by the Electoral Registration Officer, Azhikode LA Constituency and known as Siddeek, T. in the Driving Licence No. 59/345/1992 dated 24-12-2008 issued by the Assistant LA Thaliparamba is one and same person. Hereafter I will be known by the name Siddeek.

This change will take effect in all records related to me.

Mattool,
10-12-2010. __________________________
SIDDEEK THOTINTAVIDA.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Amina, K., Meepuguri, Kudlu, R. D. Nagar P. O., Kasaragod District, Pin-671 125, holder of S.S.L.C. Book No. E. 120707 with Register No. 549352 of 1992 March, also known as Aminath Famina Abdul Gafoor in the Passport No. G9869798, dated 13-8-2008 issued by the Assistant Passport Office, Kozhikode, Government of India, in the Ration Card No. 2468105846 dated 24-12-2008 issued from the Taluk Supply Officer, Kasaragod and in the Driving Licence No. FAC/1980/P116/p87/99-00 dated 21-1-2000 issued by the Licensing Authority, Mangalore, D. K., Karnataka State and as Prashanth Shetty in the Ration Card No. 2468001836 dated 24-12-2008 issued by the Taluk Supply Officer, Kasaragod is one and the same person. Hereafter I will be known by the name Prashanth Shetty only and will sign accordingly.

This change will come into effect in all records related to me.

Kasaragod,
10-11-2010. __________________________
PRASHANTHA KUMAR, N.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Prashantha Kumar, N., Door No. 7/466 of Vorkady Grama Panchayath, Nadimar House, Kodlamogaru Village and Post, Kasaragod Taluk and District, Pin- 671 323, holder of S.S.L.C. Book No. J-305394 with Register No. 1569 of March 1997, also known as Prasanth Kumar Nadimar in the Election Identity Card No. FDT 1131739 dated 8-12-2000 issued by the Electoral Registration Officer, Manjeswaram Legislative Assembly Constituency, known as Prashantha Kumar Nadimar in the Passport No. B-3590884 dated 4-7-2001 issued by the Passport Office, Kozhikode, as Prashanth Shetty in the Driving Licence No. FAC/1980/P116/p87/99-00 dated 21-1-2000 issued by the Licensing Authority, Mangalore, D. K., Karnataka State and as Prashanth V. Shetty in the Ration Card No. 2468001836 dated 24-12-2008 issued by the Taluk Supply Officer, Kasaragod is one and the same person. Hereafter I will be known by the name Prashanth V. Shetty only and will sign accordingly.

This change will come into effect in all records related to me.

Kasaragod,
10-11-2010. __________________________
PRASHANTHA KUMAR, N.